

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date : 25<sup>th</sup> January, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA SINGH RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	AppealNo. 01/2017(CZ) <b>(M.A.No.25/17)</b> <b>(M.A.No.26/17)</b>	Pradeep Kumar Dubey Vs SEIAA	Mr. Mehul Bharadwaj, Adv.	
2.	AppealNo. 02/2017(CZ) <b>(M.A.No.27/17)</b> <b>(M.A.No.28/17)</b>	Pradeep Kumar Dubey Vs SEIAA	Mr. Mehul Bharadwaj, Adv.	
3.	AppealNo. 03/2017(CZ) <b>(M.A.No.29/17)</b> <b>(M.A.No.30/17)</b>	Pradeep Kumar Dubey Vs SEIAA	Mr. Mehul Bharadwaj, Adv.	
<b>FOR HEARING</b>				
4.	Original Application No. 114/2016(CZ)	Nityanand Mishra Vs. State of M.P. & 9 Ors.	Mr. Arunoday Singh, Adv. Mr. Akshay Sapre, Adv. Mr. Shrey Saxena, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. DharamveerSharma,Adv. Ms. Parul Bhadoria, Adv. for Mr.PurushaindraKaurava,Adv	
5.	Original Application 131 /2016 (CZ)	Mahendra Solanki Vs. Rajasthan PWD & 6 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. Sandeep Singh, Adv.	
6.	Original Application No. 132/2016 (CZ)	Neeraj Sharma Vs. Union of India & 14 Ors.	Mr. M.S.Kachwaha, Adv. Ms. Zubia Sajid, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	
7.	Original Application No. 89/2016(CZ)	Tapeshwar Singh Bhati (Fly Ash based Brick) Vs. Union of India & 15 Ors.	Dr. M.S.Kachhawa, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
8.	Original Application 154/2016 (CZ) <b>(M.A.No.1074/16)</b> <b>(M.A.No.1086/16)</b> <b>(M.A.No.1087/16)</b>	Villagers of Village Korna & Ors. Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Ms. Zubia Sajid, Adv. Mr. Sandeep Singh, Adv.	
9.	Original Application No. 03/2017(CZ) <b>(M.A.No.31/17)</b>	Sanjay Jain Vs. State of Rajasthan & Ors.	Mr. Sambhav Sogani Adv, Mr.Alkesh Agarwal, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sandeep Singh, Adv.	

10.	Original Application No. 164/2014(CZ) <b>(M.A.No.809/16)</b> <b>(M.A.No.915/16)</b> <b>(M.A.No.1044/16)</b>	Govin Ram Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
11.	Original Application No. 165/2014 (CZ) <b>(M.A.No.418/15)</b> <b>(M.A.No.839/16)</b>	Dinesh kumar Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
12.	Original Application 166 /2014 (CZ) <b>(M.A.No.419/15)</b> <b>(M.A.No.811/16)</b>	Ram Gopal Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
13.	Original Application 167 /2014 (CZ) <b>(M.A.No.420/15)</b> <b>(M.A.No.812/16)</b>	Jeevraj Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
14.	Original Application 168 /2014 (CZ) <b>(M.A.No.421/15)</b> <b>(M.A.No.813/16)</b>	Chhotu das Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
15.	Original Application 170 /2014 (CZ) <b>(M.A.No.423/15)</b> <b>(M.A.No.814/16)</b>	Soji Ram Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
16.	Original Application 171/2014 (CZ) <b>(M.A.No.424/15)</b> <b>(M.A.No.816/16)</b>	Shyam Lal Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
17.	Original Application 172 /2014 (CZ) <b>(M.A.No.425/15)</b> <b>(M.A.No.830/16)</b>	Sharif Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
18.	Original Application 173 /2014 (CZ) <b>(M.A.No.426/15)</b> <b>(M.A.No.815/16)</b>	Raj kishore Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
19.	Original Application No. 174/2014(CZ) <b>(M.A.No.859/16)</b> (Amended Petition)	Narayan Lal Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	

20.	Original Application 180 /2014 (CZ) <b>(M.A.No.831/16)</b> (Amended Petition)	Kamlesh Kumar Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
21.	Original Application 181/2014 (CZ) (Amended Petition)	Mahesh Kumar Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
22.	Original Application 182 /2014 (CZ) <b>(M.A.No.401/15)</b> <b>(M.A.No.832/16)</b> (Amended Petition)	Chhagan Gurjar Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
23.	Original Application 185/2014 (CZ) <b>(M.A.No.376/16)</b> <b>(M.A.No.817/16)</b> (Amended Petition)	Chittar Mal Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
24.	Original Application 186 /2014 (CZ) <b>(M.A.No.377/16)</b> <b>(M.A.No.820/16)</b> (Amended Petition)	Puran Mal Vs. Hindustan Zinc Ltd.&10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
25.	Original Application 187 /2014 (CZ) <b>(M.A.No.378/16)</b> <b>(M.A.No.833/16)</b> (Amended Petition)	Govind Ram Soni Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
26.	Original Application 188 /2014 (CZ) <b>(M.A.No.379/16)</b> <b>(M.A.No.818/16)</b> (Amended Petition)	Sawar Lal Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
27.	Original Application 189 /2014 (CZ) <b>(M.A.No.380/16)</b> <b>(M.A.No.819/16)</b> (Amended Petition)	Hanoota Ram Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
28.	Original Application 190 /2014 (CZ) <b>(M.A.No.402/16)</b> <b>(M.A.No.834/16)</b> (Amended Petition)	Mehrudin Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	

29.	Original Application No. 202/2014 (CZ) <b>(M.A.No.835/16)</b>	Mangilal Vs Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
30.	Original Application No. 205/2014 (CZ) <b>(M.A.No.836/16)</b> (Amended Petition)	Gopal Raygar Vs Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
31.	Original Application No. 213/2014 (CZ)	Ram Dev Bairva Vs. Hindustan Zinc.Ltd.,&10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
32.	Original Application No. 215/2014 (CZ) <b>(M.A.No.854/16)</b>	Mahavir Prasad Vs. Hindustan Zinc. Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
33.	Original Application No. 219/2014 (CZ) <b>(M.A.No.855/16)</b> (Amended Petition)	Panna Lal Raigar Vs. Hindustan Zinc. Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
34.	Original Application No. 220/2014 (CZ) (Amended Petition)	Gautam Dhobi Vs Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
35.	Original Application No. 221/2014(CZ) <b>(M.A.No.856/16)</b> (Amended Petition)	Laxman Nath Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
36.	Original Application No. 224/2014(CZ) <b>(M.A.No.857/16)</b> (Amended Petition)	Satya Narayan Bairva Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
37.	Original Application No. 227/2014(CZ) <b>(M.A.No.858/16)</b> (Amended Petition)	Ghisu Raigar Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
38.	Original Application No. 228/2014(CZ) <b>(M.A.No.913/16)</b> (Amended Petition)	Madanlal Raigar Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
39.	Original Application No. 234/2014(CZ) <b>(M.A.No.437/16)</b> (Amended Petition)	Chhotulal Vs. Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	

40.	Original Application No. 262/2014(CZ) <b>(M.A.No.478/16)</b> <b>(M.A.No.810/16)</b> (Amended Petition)	Hanuman Prasad Vs Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
41.	Original Application No. 281/2014(CZ) <b>(M.A.No.495/16)</b> (Amended Petition)	Prahlad Mali Vs Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
42.	Original Application No. 283/2014(CZ) <b>(M.A.No.495/16)</b> <b>(M.A.No.497/16)</b> (Amended Petition)	Birdi Chand Vs Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
43.	Original Application No. 285/2014(CZ) <b>(M.A.No.502/16)</b> (Amended Petition)	Chhotu Vs Hindustan Zinc Ltd. & 10 Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv. Mr. Sandeep Singh, Adv.	
44.	Original Application No. 34/2016(CZ) (M.A.No.134/16) (M.A.No.386/16)	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. Tejshwa Rai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurava Adv. Mr. Om Shankar Shrivastava, Adv.	
<b>FOR COMPLIANCE</b>				
45.	Original Application No. 16/2013(CZ) <b>(M.A.No.802/15)</b> <b>(M.A.No.803/15)</b> <b>(M.A.No.96/16)</b> <b>(M.A.No.537/16)</b> <b>(M.A.No.538/16)</b>	Tribunal at its own Motion (Delomite Mining, Mandla) Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul BhadoriA, Adv. for Mr. Purushaindra Kaura,Adv Mr. DeepeshShukla,Adv.R-8 Mr. Qasim Ali Adv. Mr. Shambhav Sogani, Adv. Mr. Rohit Sohgoura, Adv. Mr. Sanjeev Mishra, Adv.	
46.	Original Application No. 57/2013 (CZ) <b>(M.A.No.48/17)</b>	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma & Ors.	Mr. Erosee George Carlo, Adv. Mr. G.S. Rathore, Adv Mr. Devendra Sharma, Adv. Mr. Prakhar Dhengula, Adv. R-1 Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. R- 2 Mr. Shivendu Joshi, Adv.R-3 Mr. Sandeep Singh, Adv.R-4 Mr. Rohit Sharma, Adv. Mr. Ajay Gupta, Adv. Mr. Deepak Gupta, Adv.	

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